

In the National Company Law Tribunal, New Delhi
Registrar

CP No. 213/2016

SECTION OF THE COMPANIES ACT: 391 & 394

In the matter of:

M/s. Hanuman Buildwell Pvt. Ltd.

..... **Petitioner**

Order deliver on 24.07.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s) : Shri Mohinder Kumar Gupta, Advocate
For Regional Director : Shri C. Balooni, Company Prosecutor
For official Liquidator : Ms. Chetana Kandpal, Company Prosecutor

ORDER

The report of Regional Director has been filed on 9.6.2017.

The counsel for the petitioner has filed reply to the RD report.

Representative of RD is directed to file rejoinder to the reply of the petitioner, if any, within a week.

List the matter on 09.08.2017.


(Shiv Ram Bairwa)
Registrar